

[Translation]

Pending Bills

6008. SHRI RAMDAS ATHAWALE : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the details of Bills passed by the State Governments and pending for the approval with the Union Government; and

(b) the latest position of these Bills?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) : (a) and (b) A statement of Bills reserved by Governors of various States for consideration of the President is enclosed. The State Legislations require examination by the concerned Departments/Ministries of the Government of India and further consultations/clarifications from the State Governments. The concerned State Governments and the Central Ministries/Departments are reminded constantly to expedite their views in the matter. Discussions are also held wherever necessary, to expedite the clearance of the Bills.

(Position as on 20-7-1998)

Sr. No.	Date of Receipt	Name of the Bill
1	2	3
01.	29-5-86	The Madras Race Club (Acquisition and Transfer of Undertaking) Amendment Bill, 1986.
02.	01-11-89	The Sikkim Alienation of Land (Regulation) Bill, 1989.
03.	01-11-89	The Sikkim Transfer of Land (Regulation) Bill, 1989.
04.	20-11-89	The Andhra Pradesh Highways Bill, 1989.
05.	20-06-90	The Assam Land Grabbing (Prohibition) Bill, 1990.
06.	01-06-92	The Uttar Pradesh Prevention of Cow Slaughter (Amendment) Bill, 1992.
07.	29-10-92	The Limitation (West Bengal Amendment) Bill, 1992.
08.	09-12-92	The Manipur Prevention of Malpractices at Public Examinations Bill, 1992.
09.	13-10-93	The Payment of Gratuity (West Bengal Amendment) Bill, 1993.

1	2	3
10.	08.07.94	The Code of Criminal Procedure (West Bengal Amendment) Bill, 1994.
11.	26-08-94	The Prevention of Corruption (West Bengal Amendment) Bill, 1994.
12.	30-01-95	The Arunachal Pradesh Protection of Customary Laws and Social Protection Bill, 1994.
13.	15-05-95	The West Bengal Electrical Undertaking (Recovery of Dues) Bill, 1995
14.	26-06-95	The Code of Civil Procedure (Karnataka Amendment) Bill, 1995.
15.	27-10-95	The Madhya Pradesh Lok Seva (Anusuchit Jatiyon Anusuchit Jan Jatiyon Aur Anya Pichhade Vargon Ke Liya Arakshan) Sanshodhan Vidheyak, 1995.
16.	06-11-95	The Maharashtra Adoption Bill, 1995.
17.	09-11-95	The West Bengal Non-Government Educational Institutions and Local Authorities (Control of Provident Fund of Employees) (Amendment) Bill, 1995.
18.	20-11-95	The Bihar Reservation of Vacancies in Posts and Services (For Scheduled Castes, Scheduled Tribes and Other Backward Classes) (Amendment) Bill, 1995.
19.	18-12-95	The Haryana School Education Bill, 1995.
20.	01-02-96	The Maharashtra Animal Preservation (Amendment) Bill, 1995.
21.	02-02-96	The Maharashtra Prevention of Bigamous Marriages Bill, 1995.
22.	06-05-96	The Punjab Scheduled Roads and Controlled Areas Restriction of Unregulated Development (Haryana Amendment and Validation) Bill, 1996.

1	2	3	1	2	3
23.	03-06-96	The Code of Criminal Procedure (Tamil Nadu Amendment) Bill, 1996.	41.	13-02-98	The Punjab Excise (Haryana Second Amendment) Bill, 1998.
24.	04-06-96	The Bengal Nurses (Amendment) Bill, 1996.	42.	18-02-98	The Himachal Pradesh Private Educational Institutions (Regulations) Bill, 1997.
25.	24-06-96	The West Bengal Apartment Ownership (Amendment) Bill, 1996.	43.	30-03-98	The Madhya Pradesh Gram Nyayalaya (Sanshodhan) Vidheyak, 1997.
26.	23-08-96	The Motor Vehicle (Rajasthan Amendment) Bill, 1996.	44.	10-05-98	The West Bengal Apartment Ownership (Amendment) Bill, 1997.
27.	14-01-97	The Orissa Labour Welfare Fund Bill, 1996.	45.	19-05-98	The Mysore Palace (Acquisition and Transfer) Bill, 1998.
28.	21-03-97	The Himachal Pradesh Maintenance of Parents and Dependents Bill, 1996.	46.	25-05-98	The Registration (Kerala Amendment) Bill, 1998.
29.	08-04-97	The Jaipur Metals and Electricals Limited (Acquisition of Shares) (Amendment) Bill, 1997.	47.	26-05-98	The Industrial Dispute (Madhya Pradesh Amendment) Bill, 1998.
30.	05-05-97	The Tamil Nadu Special Courts Bill, 1997.	48.	27-05-98	The Andhra Pradesh State Minorities Commission. Bill, 1998.
31.	06-05-97	The Arunachal Pradesh Panchayat Raj Bill, 1997.	49.	27-05-98	The Andhra Pradesh Fire Services Bill, 1998.
32.	20-05-97	The Tamil Nadu Acquisition of Land For Industrial Purposes Bill, 1997.	50.	27-05-98	The Andhra Pradesh Electricity Reform Bill, 1998.
33.	02-07-97	The Bengal Public Demands Recovery (Amendment) Bill, 1997.	51.	08-06-98	The Electricity Laws (Karnataka Amendment) Bill, 1998.
34.	11-08-97	The Goa Police Bill, 1997.	52.	08-06-98	The Karnataka Highways (Amendment) Bill, 1997.
35.	22-08-97	The Maharashtra Maintenance of Parents and Dependents Bill, 1997.	53.	16-06-98	The Registration (Andhra Pradesh Amendment) Bill, 1998.
36.	11-11-97	The Goa Prohibition of Smoking and Spitting Bill, 1997.	54.	16-06-98	The Azamabad Industrial Area (Termination and Regulation of Leases) (Amendment) Bill, 1998.
37.	13-11-97	The Indian Stamp (Tamil Nadu Amendment) Bill, 1997.	55.	23-06-98	The Tamil Nadu Transparency in Tenders Bill, 1998.
38.	19-11-97	The Tamil Nadu Universities Laws (Amendment) Bill, 1997.	56.	23-06-98	The Tamil Nadu Municipal Laws (Second Amendment) Bill, 1998.
39.	07-01-98	The West Bengal Premises Tenancy Bill, 1997.			
40.	13-01-98	The West Bengal Government Premises (Tenancy Regulation) (Amendment) Bill, 1997.			

1	2	3
57.	23-06-98	The Tamil Nadu Recognised Private Schools Regulation (Amendment) Bill, 1998.
58.	23-06-98	The Tamil Nadu Universities Laws (Amendment) Bill, 1998.
59.	24-06-98	The Tamil Nadu Land Reforms (Fixation of Ceiling of Land) Amendment Bill, 1998.
60.	25-06-98	The Tamil Nadu Forest (Amendment) Bill, 1998.
61.	29-06-98	The Tamil Nadu Land Reforms (Fixation of Ceiling of Land) Amendment Bill, 1998.
62.	29-06-98	The Indian Stamp (Tamil Nadu Amendment) Bill, 1998.
63.	29-06-98	The Karnataka Co-operative Societies (Second Amendment) Bill, 1997.
64.	29-06-98	The Indian Penal Code (Orissa Amendment) Bill, 1998.
65.	02-07-98	The Tamil Nadu Hindu Religious and Charitable Endowments (Second Amendment) Bill, 1998.
66.	02-07-98	The Tamil Nadu Hindu Religious and Charitable Endowments (Amendment) Bill, 1998.
67.	02-07-98	The Indian Criminal Law Amendment (Tamil Nadu Amendment) Bill, 1998.
68.	03-07-98	The Madhya Pradesh Right to Information Bill, 1998.
69.	06-07-98	The Indian Electricity (Tamil Nadu Amendment) Bill, 1998.
70.	07-07-98	The Karnataka Souharda Sahakari Bill, 1997.
71.	10-07-98	The Karnataka Inland Fisheries (Conservation, Development and Regulation) Bill, 1996.

Reports from National Commission for Safai Karamcharis

6009. SHRI THAWAR CHAND GEHLOT :
SHRI PRAKASH YASHWANT AMBEDKAR:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state :

(a) the number of reports received by the Government from the National Commission for Safai Karamcharis during the last three years;

(b) the details of salient points suggested by the Commission;

(c) the action taken by the Government so far in this regard;

(d) the details of the scavengers liberated and rehabilitated since inception of the schemes by the Government; and

(e) the reasons for slow progress in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI MANEKA GANDHI) : (a) One

(b) and (c) Under Section 12 of the National Commission for Safai Karamcharis' Act, 1993 the Report alongwith Action Taken Memorandum are to be laid on the Table of the House. Hence till the Report is laid on the Table of the House as provided under Section 12 of the above stated Act the details of salient points and action taken thereon cannot be revealed.

(d) Out of the total 5,77,228 scavengers identified 1,11,205 scavengers have been trained in other vocations and 2,62,421 have been rehabilitated.

(e) The response from targetted beneficiaries had not been upto the expectations. To increase the pace, efforts have been made to implement the National Scheme of Liberation and Rehabilitation of Scavengers and their dependents more vigorously.

Expenditure on Medicines in Tihar Jail

6010. SHRI M.R. CHAUDHARI :
SHRI JANARDAN PRASAD MISRA :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether a huge expenditure is made on food items and medicines in Tihar Jail during the last three years;

(b) if so, the details thereof: